

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

19. I.A. 1545/2024  
IN  
C.P. (IB)-162(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **05.04.2024**

NAME OF THE PARTIES: Punjab National Bank

VS

Harneshwar Agro Products Power & Yeast I Ltd

**Appearance:**

For the Liquidator: Adv. Prathamesh M. Niykhe

SECTION 7 OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

**I.A. 1545/2024**

1. The above application has been filed by Liquidator to take on record the progress report for quarter ended December 2023.
2. Ld. Counsel for the Liquidator submits that no progress has been made in this quarter because of pending litigation before Hon'ble Bombay High Court.
3. Heard the counsel and accordingly, the report is taken on record. As no further orders are required, I.A. **allowed** and stands **disposed of**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)